

LOK SABHA DEBATES

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LOK SABHA

Wednesday May 9, 1984/
Vaisakha 19, 1906 (Saka)

The Lok Sabha met at
Eleven of the Clock

[MR. SPEAKER *in the Chair*]

SHRI KRISHNA CHANDRA
HALDER (Durgapur) : Is it our fare-
well meeting, Sir ?

SHRI SATYASADHAN CHAKRA-
BORTY (Calcutta South) : We have
submitted a memorandum.

MR. SPEAKER : Just wait.

MR. SPEAKER : I have to inform
the House of the sad demise of Smt.
Gopikatai Marutrao Kannamwar who
was a Member of the Third Lok Sabha
during 1964-67 representing Chanda
Constituency of Maharashtra.

She was an active worker in the
national freedom movement.

She took keen interest in the service
of downtrodden people of rural areas
and was associated with several social
organisations.

Smt. Kannamwar passed away at
Bombay on 17 April, 1984 at the age of
75 years.

We deeply mourn the loss of this
colleague and I am sure the House
would join me in conveying our condo-
lences to the bereaved family.

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The House may stand in silence for
a short while to express its sorrow.

*The Members then stood in silence for a
short while*

PROF. MADHU DANDAVATE
(Rajapur) : Mr. Speaker, Sir, the entire
opposition has given a notice under
Rule 388 that on the last day the Question
Hour should be suspended so that
it can facilitate us to submit a Memo-
randum about the implementation of the
Mandal Commission Report, under
Article 343 of the Constitution, The
action taken by the Government on the
Mandal Commission Report may be
indicated. It will facilitate us if the
procedure of adjourning the Question
Hour is accepted.

(Interruptions)

SHRI SATYASADHAN CHAKRA-
BORTY (Calcutta South) : Let there be
a discussion.

श्री राम विलास पासवान (हाजीपुर) :
अध्यक्ष महोदय, हमारा मेमोरेण्डम ले
लीजिए और क्वेश्चन आवर को स्थगित
कर के मंडल कमीशन के बारे में बहस
करवाइए।

(व्यवधान)

SHRI SATYASADHAN CHAKRA-
BORTY : You permit a discussion.
The Government are silent about it.

अध्यक्ष महोदय : मुझे भी इजाजत
मिलेगी बोलने की या नहीं।

(व्यवधान)